01

GCRCJS INTERNATIONAL CONFERENCE ON

FIN tech, WHITE COLLAR CRIMES AND REGULATORY AFFAIRS

Bridging Fintech Innovation and Criminal Justice



FINTECH, WHITE COLLAR CRIMES AND REGULATORY AFFAIRS

SUBMIT ABSTRACT BY 25TH NOVEMBER

1ST – 2ND FEBRUARY 2027

confgcrcjs@gnlu.ac.in

ORGANISED BY

GNLU Centre for Research in Criminal Justice Sciences

Gujarat National Law University, Gandhinagar

Gujarat National Law University

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India is emerging as a global hub for financial service innovation, driven by the 'India Stack' (Aadhaar, e-KYC, UPI) and initiatives such as the JAM Trinity.

This growth in digital finance has also opened underexplored vulnerabilities in cybercrime, fraud and cross-border money laundering. Gujarat National Law University's proximity to GIFT City, India's International Financial Services Centre, gives GCRCJS a distinct vantage point from which to examine the intersection of digital financial innovation and criminal justice. Through this Conference, GCRCJS seeks to build a platform for sustained academic and policy engagement with 'FRAML' (Fraud and Anti-Money Laundering) and technology-enabled economic crime.

OBJECTIVES

OF THE CONFERENCE

01 Promote interdisciplinary research at the intersection of law, technology and criminal justice.

02 Share evidence-based research to inform policymaking and regulatory responses to fintech-related crimes.

03 Explore innovative legal, regulatory and technological solutions to financial crime.

04 Foster dialogue among academics, regulators, policymakers and technology experts.

05 Encourage collaboration between researchers and industry professionals to address cross-border financial crime and strengthen compliance.



ABOUT GNLU

Gujarat National Law University (GNLU), Gandhinagar, is a premier National Law University established by the Government of Gujarat under the GNLU Act, 2003. Recognised by the Bar Council of India and the University Grants Commission, GNLU is distinguished by its multidisciplinary legal education, research and academic engagement. It offers integrated undergraduate law programmes across five disciplines, Arts, Social Work, Commerce, Business Administration and Science, alongside postgraduate, doctoral, MBA, diploma and certificate programmes.

With its emphasis on academic excellence, interdisciplinary research and engagement with contemporary legal and policy challenges, GNLU provides a strong institutional setting for advancing scholarship in criminal justice, financial regulation and emerging technologies.

ABOUT GCRCJS

Established in 2019 under the aegis of Gujarat National Law University, GCRCJS promotes research, critical inquiry and academic engagement in criminal law and the criminal justice system.

GCRCJS has organised significant academic events, including the 13th Asian Criminology Conference, its international conferences on Crime & Technology and International Criminal Law, and multiple editions of its Legislative Drafting and Criminal Law Essay Writing Competitions. Its initiatives include *Crime and Justice: A Discourse Series*, the newsletter *The Crime & Justice Gazette*, and the *Crime & Justice Blog*, which encourage informed debate and accessible legal scholarship.

CONFERENCE THEMES

THE CONFERENCE WILL FOCUS ON

Bridging Fintech Innovation and Criminal Justice: FRAML, Compliance and Emerging Technology.

SUGGESTIVE SUB-THEMES

A. FRAUD AND ANTI-MONEY LAUNDERING IN THE AGE OF AI

- Algorithmic Bias, Accountability and Automated Fraud Detection
- Generative AI, Synthetic Identities and Financial Fraud

B. TECHNOLOGY-ENABLED EXPLOITATION AND CORPORATE SUBTERFUGE

- Supervisory Technology (SupTech) and Regulatory Innovation
- Digital Financial Instruments and Fund Diversion
- Ransomware, Payment Channels and Money Laundering

C. CROSS-BORDER COMPLIANCE AND GLOBAL REGULATORY COOPERATION

- Comparative Fintech Regulatory Sandboxes
- Mutual Legal Assistance and Emergency Evidence Sharing

D. DIGITAL TRAILS, ASSET RECOVERY AND CRYPTO FORENSICS

- Smart Contract Vulnerabilities and DeFi Exploitation
- Cross-Border Cryptocurrency Recovery and Asset Repatriation

The sub-themes are indicative and non-exhaustive. Submissions addressing related issues within the conference's central theme are welcome.

STRUCTURE OF THE CONFERENCE

The two-day conference will be held at Gujarat National Law University (GNLU), Gandhinagar, and will feature plenary sessions, expert panel discussions, research paper presentations and interactive sessions bringing together scholars, legal professionals, regulators and industry experts.



WHO CAN ATTEND THE CONFERENCE?

The conference welcomes students, research scholars, academicians, legal practitioners, compliance officers, regulators, law enforcement personnel and experts in fintech regulation, banking and securities law, anti-money laundering, cyber law, criminology, technology governance and allied disciplines.

WHAT TO EXPECT AT THE PAPER PRESENTATION?

Present your research, receive expert feedback, and engage in meaningful discussions with fellow researchers and legal professionals. The conference offers opportunities for networking, research collaborations, mentorship and potential internships, while helping build skills relevant to careers in financial regulation, corporate compliance, criminal justice and academia.

PRIZE MONEY

FIRST PRIZE: INR 15,000

SECOND PRIZE: INR 10,000

THIRD PRIZE: INR 5,000

Awards will be presented to the top three research papers across conference sessions.

CERTIFICATES

All paper presenters will receive a Certificate of Participation. Winners will receive Certificates of Merit. Registered observers will also receive a Certificate of Participation.

CAREER & PUBLICATION OPPORTUNITIES

Potential internship and publication opportunities may be available, subject to applicable selection criteria and confirmation by the organisers.

CALL FOR PAPERS

& SUBMISSION PROCESS

01 ABSTRACT

02 FULL PAPER

03 REGISTER & PRESENT

Original research papers addressing the conference theme and its suggestive sub-themes are invited from students, researchers, faculty members, legal practitioners, compliance officers, regulators and other interested experts.

Authors must first submit an abstract of up to 300 words outlining the research problem, objectives, methodology, research gap and proposed contribution.

Selected abstracts will be invited for full-paper submission. Authors whose full papers are accepted will be eligible to register and present their research at the conference.

ABSTRACT SUBMISSION:
SUBMIT HERE

Abstracts and full papers must be submitted through the designated Google Forms only. Submissions through email or other channels will not be considered.

MODE & PRESENTATION FORMAT

The conference will offer both virtual and in-person presentation options to authors whose papers are accepted.

Each presentation will be allotted 10–15 minutes, followed by a question-and-answer session.

While virtual presentation will be available to all accepted authors, in-person presentation slots will be strictly limited and reserved for a select number of papers demonstrating exceptional quality, as determined by the organisers.

ABSTRACT SUBMISSION GUIDELINES

Abstracts must not exceed 300 words and must be submitted as a Microsoft Word document and PDF, using Times New Roman (Italics), 12-point font and 1.5 line spacing. Authors may include a maximum of five keywords.

300 WORDS	WORD + PDF	TIMES NEW ROMAN (ITALICS)	12-POINT	1.5 SPACING	MAX. FIVE KEYWORDS

EACH ABSTRACT SHOULD ADDRESS THE FOLLOWING:

01 RESEARCH PROBLEM/QUESTION:
The central issue or question being examined.

02 RESEARCH OBJECTIVES:
The purpose and scope of the proposed study.

03 EXISTING LITERATURE:
A brief overview of existing scholarship or understanding.

04 RESEARCH GAP:
The gap or limitation the research seeks to address.

05 METHODOLOGY:
The research methods and approach adopted.

06 KEY ARGUMENT AND EXPECTED CONTRIBUTION:
The principal argument, anticipated findings and contribution to legal scholarship, policy or practice.

07 IMPLICATIONS:
The potential significance of the research.

All abstracts will undergo blind review and will be evaluated on relevance, methodology and originality. Only accepted abstracts will be invited for full-paper submission.

To preserve the blind-review process, abstracts must not disclose the author's name or institutional affiliation.

SUBMISSION REQUIREMENTS:

Abstracts must be submitted through the designated Google Form only. Email submissions and submissions through other channels will not be considered.



IMPORTANT DATES & DEADLINES

25 NOVEMBER 2026
Abstract submission deadline

30 NOVEMBER 2026
Notification of abstract acceptance and registration window opens

15 DECEMBER 2026
Early Bird Registration closes

30 DECEMBER 2026
Standard Registration closes

30 DECEMBER 2026
Full-paper submission deadline

30 DECEMBER 2026
Observer registration and payment deadline

5 JANUARY 2027
Notification of full-paper acceptance

5-8 JANUARY 2027
Participation fee payment window

1st - 2nd FEBRUARY 2027
All dates are in accordance with IST.

REGISTRATION FEES

Base registration fee for abstract acceptance and virtual presentation access.

PARTICIPANT CATEGORY	Early Bird	Standard
GNLU students	**INR 1200**	**INR 1500**
Indian students/researchers	**INR 1500**	**INR 2000**
Indian professionals/academicians	**INR 2000**	**INR 2300**
Foreign students	**USD 20**	**USD 35**
Foreign professionals	**USD 30**	**USD 45**

All fees are exclusive of applicable taxes and other charges.

Registration and Participation fees are non-refundable once paid.

Registration fees are applicable per individual participant; each co-author must register separately

SAARC PARTICIPANTS

Participants from SAARC countries are eligible for the corresponding Indian participant fee category, subject to submission of adequate proof of nationality or institutional affiliation.

PAYMENT

Registration fees are payable immediately upon the notification of your abstract acceptance to secure your virtual presentation slot.

PARTICIPATION FEES

Fee for participants selected for in-person presentation.

PARTICIPANT CATEGORY	Fees
GNLU students	**INR 600**
Indian students/researchers	**INR 1300**
Indian professionals/academicians	**INR 2800**
Foreign students	**USD 55**
Foreign professionals	**USD 80**

All fees are exclusive of applicable taxes and other charges.

Registration and Participation fees are non-refundable once paid.

Registration fees are applicable per individual participant; each co-author must register separately

PAYMENT

The Participation fee is payable only after the acceptance of your full paper and receipt of an exclusive In-Person Invitation, within the specified payment windows.

REGISTRATION INCLUSIONS

For in-person participants, registration includes:



Access to conference sessions and discussions
Presentation opportunity



Meals during the conference



Conference kit

OBSERVERS

OBSERVER DETAILS

Individuals who wish to attend the conference without presenting a research paper may register as Observers.

Observer registration provides access to plenary sessions, research paper presentations and roundtable discussions. In-person observers will also receive meals and a conference kit.

All registered observers will receive a Certificate of Participation.

REGISTER HERE

https://forms.gle/jm5n6uLXbm94DcRu5

OBSERVER REGISTRATION DEADLINE:

30 DECEMBER 2026

FEE

Indian observers	**INR 1500**
Foreign observers	**USD 20**

REGISTRATION INCLUSIONS

For in-person participants, registration includes:

- Access to conference sessions and discussions
- Meals during the conference
- Conference kit



ORGANISING COMMITTEE

CHIEF PATRON	**Prof. (Dr.) S. Shanthakumar** Director, GNLU
ORGANISING SECRETARY	**Dr. Saira Gori** Assistant Professor of Law, GNLU; Faculty Member, GCRCJS
CO-ORGANISING SECRETARY	**Prof. (Dr.) Anjani Singh Tomar** Professor of Law, GNLU; Head, Research and Publication Division Head, GNLU Centre for Research in Criminal Justice Sciences;
STUDENT ORGANISING COMMITTEE	Student Convenors: **Ms. Durlabhya Singh, Ms. Sonia Dhawan** Student Mentor: **Ms. Prisha Mehta** Student Co-Convenors: **Ms. Anoushka Jain, Mr. Yogeesh R S**

Gujarat National Law University

CONTACT US

For queries regarding submissions, registration and participation:

Email: confgcrcjs@gnlu.ac.in
Phone: Yogeesh R S +91 93443 57579